NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/142/2016

NAME OF THE PETITIONER(S)

: SACMI COOPERATIVE MECCANICI IMOLA

SOCIETA COOPERATIVA

NAME OF THE RESPONDENT(S)

: M/s Boss Profiles Ltd and 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. GOWTHAM KUMAR COUNSEL FOR PETITIONER KLAKE

SANDEEP KUMAR [Proxy]
For Rg Ihabakh.

Coursel for Respondents.

ORDER

Shri K Gowtham Kumar, counsel for petitioner present. Shri Sandeep Kumar, proxy representing counsel for respondents present. Counsel for petitioner submitted that there is a change in the management of the company and in the changed circumstances, there is every possibility for settlement between the parties regarding the issue involved in the matter and sought time for reporting the same. Time extended at request. Put up on 03.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)